

- (b) if so, the details thereof; and
(c) his reaction thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) No, Sir.

(b) and (c). Does not arise

Hindi Films refused Permission by Censor

3376. SHRI BHEKHABHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to lay a statement showing:

(a) the number and names of Hindi films in which the censoring authority refused permission for screening in India during the last three years;

(b) the number and names of films where the Films Censor Board re-censored the film during the above period;

(c) whether any complaints have been received against some films; and

(d) if so, the number of complaints and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) The following fourteen short and feature films were refused censor certificate by the Board of Film Censors since beginning of Calendar year 1977:--

1. Khel Khilari Ka (Hindi)
2. Darwaza (Hindi)
3. Dil Aur Patthar (Hindi) (Revised)
4. Ladki Jawan Ho Gayee (Hindi) (Revised)
5. Trailer of Kissa Kursi Ka (Hindi)
6. Private Life (Revised) (Hindi)
7. Chetna Do Rahe per (Hindi)
8. Janni Dushman (Hindi)
9. Adiyug (Hindi)
10. To Mari Mein Tera (Hindi)

11. '77' (Hindi)

12. Hinsak Tatwose Sawadhan (Hindi)

13. Trailer of Jalan (Hindi)

14. Trailer of Aur Kaun (Hindi)

(b) Following eight films were later certified by the Board in their subsequent revised or re-revised versions:-

1. Khel Khilari Ka (Revised)
2. Darwaza (Revised)
3. Dil Aur Patthar (re-revised)
4. Ladki Jawan Ho Gayee (Re-revised)
5. '77' (Revised)
6. Trailer of Jalan (Revised)
7. Trailer of Aur Kaun (Revised)
8. Adiyug (Revised)

Film Jani Dushman (Hindi) was certified by the Board after voluntary deletions were carried out by the producer as a result of 'Consent Agreement' reached in the Bombay High Court against the orders of the Board of Film Censors and the Central Government.

(c) No complaints with regard to these films have been received by the Board.

(d) Does not arise.

नौहर नहर परियोजना

3377. श्री मनफूल सिंह चौधरी: क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(क) नौहर नहर परियोजना के निर्माण कार्य में अब तक हुई प्रगति का ब्योरा क्या है; और

(ख) उस पर कितनी राशि खर्च की गई है और उक्त नहर की सिंचाई क्षमता कितनी होगी?

सिंचाई मंत्री (श्री केदार पांडेय): (क) और (ख). राजस्थान सरकार ने गंगा नगर जिले की नौहर तहसील में 3,500 हेक्टेयर क्षेत्र को सिंचित करने के लिए नौहर सिंचाई परियोजना तैयार की है। परियोजना-प्रस्ताव वर्तमान भाखड़ा नहर प्रणाली से पंचाब और हरियाणा के क्षेत्रों के रास्ते से नौहर नहर को 269 क्यूसेक का जल दिये जाने पर आधारित है। इसमें कुछ अन्तर्राज्यिक मामले शामिल